



Ms. Sakeena Quidwai, Adv.  
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the respondent Nos. 1-98 and 100-105, the matters stand adjourned.

List along with SLP(C) No. 22850 of 2022 and SLP(C) No. 22774 of 2022 after two weeks.

Let the defects pointed out by the Registry in I.A. D. No. 124126 of 2023 and 121687 of 2023 be cured before listing on that date.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR